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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH : JODHPUR

Date of order : 27.05.1999

O.A. No. 92/1999

Kailash Kumar Jangid son of Shri Babu Lal Ji, aged about 34 years, R/o. Plot No. 3, Adarsh Colony, Mansagar, Main Mandi, Jodhpur, at present employed on the post of Meter Reader in M.E.S., G.E. (A/F) Uttarlai, Post Box No.11, Barmer (Rajasthan).

... Applicant.

v e r s u s

1. Union of India through its Secretary to Government of India, Ministry of Defence, Raksha Bhawan, New Delhi.
2. The Chief Engineer (A/F), M.E.S. Camp Hanuman, Ahmedabad (Gujarat).
3. The Commander of Works, M.E.S. (A/F), Jodhpur (Raj.).
4. The Garrison Engineer, M.E.S. (A/F), Uttarlai, Barmer, P.B. No. 11, Barmer.

... Respondents.

Mr. J.K. Mishra, Counsel for the applicant.

CORAM :

Hon'ble Mr. Gopal Krishna, Vice Chairman.

Hon'ble Mr. Gopal Singh, Administrative Member.

O R D E R

(Per Hon'ble Mr. Gopal Krishna)

Applicant, Kailash Kumar Jangid, has filed this application under Section 19 of the Administrative Tribunals Act, 1985, praying for a direction to the respondents to declare his result of the selection held on 3.6.1997 for the post of Superintend E/M grade-II.

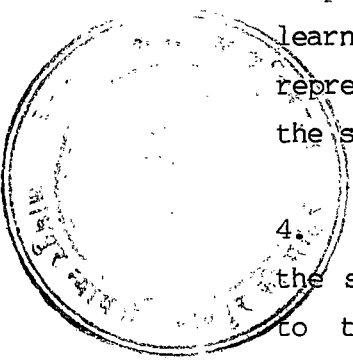
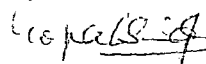
2. We have heard the learned counsel for the applicant.

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3. The applicant's case is that while serving on the post of Meter Reader , he appeared in the selection held for the aforesaid post on 3.6.97, but the result of the selection in respect of the applicant has not been declared so far. The learned counsel for the applicant has drawn our attention to a representation dated 13.4.98 at Annexure A/4 and has stated that the same has not been decided by the respondents till date.

4. In the circumstances, the present O.A. is disposed of at the stage of admission with a direction to the respondent No. 2 to take a decision on the applicant's representation dated 13.4.98 at Annexure A/4 within a period of two months from the date of receipt of a copy of this order.

5. Let a copy of the O.A. and the annexures thereto be sent to the respondent No. 2 alongwith a copy of this order.



(GOPAL SINGH)
Adm. Member


(GOPAL KRISHNA)
Gopal Krishna

CVR.